

All such cases will be brought to the notice of CCI. Relevant details in this regard would be worked out by SEBI.

- n) Nothing in these guidelines shall exempt the company, its functionaries, or other from any responsibility placed on them by any existing law, regulation, guidelines or conditions imposed with any sanctions.

### **Subsidy to Regional Rural Banks**

8418. SHRIK.S. RAO: Will the Minister of FINANCE be pleased to state the approximate amount involved for subsidising the regional rural banks per annum?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIANIL SHASTRI): National Bank for Agriculture and Rural Development (NABARD) have reported that there is no scheme of subsidising Regional Rural Banks. However, to strengthen their financial base, the share capital of RRBs is being increased from Rs. 25 lakhs to Rs. 1 crore in a phased manner.

### **NABARD Aid For Projects in Andhra Pradesh**

8419. SHRIK. S. RAO: Will the Minister of FINANCE be pleased to state:

(a) the details of the agriculture and non-farm sector in Andhra Pradesh proposed to be financed by the National Bank for Agriculture and Rural Development during the year 1990-91 indicating the amounts to be spent on each project:

(b) the break-up of the short-term and medium-term credit to be extended in agriculture and non-farm areas like sericulture, dryland farming, water management and fish culture in Andhra Pradesh: and

(c) the criteria adopted for the financing of the projects and extending the short-term and medium term credit?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIANIL SHASTRI): (a) and (b). National Bank for Agriculture and Rural Development (NABARD) has reported that a sum of Rs. 19,943 lakhs has been tentatively fixed under the schematic lending for Andhra Pradesh for the year 1990-91. The purpose-wise details are given in the Statement below.

NABARD has not fixed any target for providing refinance to State Cooperative Banks (SCBs) and Regional Rural Banks (RRBs) for financing various short term purposes and Medium Term (MT) loans for sporadic lending for the year 1990-91 in the State of Andhra Pradesh. Depending on the lending programme of SCBs and RRBs for financing these purposes, necessary finance will be provided.

(c) The refinance from NABARD to SCBs on behalf of Central Cooperative Banks (CCBs) for financing short term agriculture lendings is provided only if the overdues of the CCBs do not exceed 60 per cent of the demand. Limits are sanctioned to the extent of the difference between realistic lending programme and minimum involvement fixed by NABARD. Drawals on the credit limits are allowed subject to availability of non-overdue cover, compliance with the norms of financing small farmers, seasonality discipline and compliance with minimum involvement stipulation.

In the case of medium term agricultural loans for sporadic lending 100% refinance is provided to SCBs on behalf of those CCBs whose overdues do not exceed 60% of demand. Such refinance is provided for a period from 3 to 7 years depending on the types of investments proposed to be carried out and the useful period of assets proposed to be acquired.